

F.No.CORE GROUP/1/2003-2004
NATIONAL HUMAN RIGHTS COMMISSION
(Law Division)

Subject:- Constitution of a Core Group of Lawyers.

The Commission, in discharge of its functions assigned under the provisions of the Protection of Human Rights Act, 1993, is required to deal with a wide range of legal issues, including provisions in Bills, Acts and Statutes relating to human rights. The Commission is also required to review safeguards provided by, or under, the Constitution, or any law for the time being in force, for the protection of human rights, as well as to study treaties and other international instruments on human rights and make recommendations for their effective implementation.

In matters having legal implications, the Commission has been seeking the advice and opinion of eminent Lawyers from time to time. In order to formalise the arrangement of drawing upon the expertise and experience of such a group of Lawyers, it has been decided, with the approval of the Chairperson, to set up a Core Group of Experts comprising of the following members:-

1. Shri Soli J.Sorabjee, Senior Advocate
2. Shri P.P. Rao, Senior Advocate
3. Shri Pravin H.Parekh, Senior Advocate
4. Shri Sanjay Parikh, Senior Advocate
5. Sh. Raju Ramchandran, Senior Advocate
6. Shri Colin Gonsalves, Senior Advocate
7. Shri A.Mariarputham, Sr. Advocate
8. Shri Paramjit Singh Patwalia, Senior Advocate
9. Shri N.S.K. Rao, Senior Advocate
10. Shri Sanjay R.Hegde, Advocate
11. Shri Amarendra Sharan, Senior Advocate
12. Shri Altaf Ahmed, Senior Advocate
13. Shri Harin P.Raval, Addl. Solicitor General
14. Shri Nageshwara Rao
15. Ms. Pinki Anand, Senior Advocate
16. Ms. Anitha Shenoy
17. Ms. Aparna Bhat, Advocate
18. Ms. Meenakshi Arora

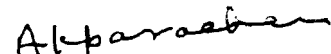
The Core Group or its one or more members will advise the Commission on legal issues and give its opinion on Bills, Acts referred to it by the Commission, from time to time.

The Registrar (Law), NHRC will be Convener of the Core Group.

The Group will meet as and when deemed necessary, at the convenience of the Members.

The Members of the Core Group stationed outside Delhi shall be entitled for TA/DA for the journeys undertaken by them in connection with the core group meetings as per the norms approved by the Commission.

This issues with the approval of the competent authority and in supersession of the order No. F.No. Core Group/1/2003-04 dated 8/3/04.


(A.K. PARASHAR)
Joint Registrar (Law)
26/11/2010
Tel: 23382509
Mob: 9810298900

To

1. Shri Soli J.Sorabjee, Senior Advocate,022, New Lawyers Chamber, Supreme Court of India, New Delhi - 110- 001.
2. Shri P.P. Rao, Senior Advocate,082, Lawyers Chamber, Supreme Court of India,New Delhi - 110 001.
3. Shri Pravin H.Parekh, Senior Advocate,134, Lawyers Chamber, Supreme Court of India, New Delhi - 110 001.
4. Shri Sanjay Parikh, Senior Advocate,102, New Lawyers Chamber, Supreme Court of India, New Delhi - 110 001.
5. Shri Raju Ramachandran, Senior Advocate, 097, Lawyers Chamber, Supreme Court of India, New Delhi - 110 001.
6. Shri Colin Gonsalves, Senior Advocate, No. 65, Masjid Road, Jangpura, New Delhi 1- 110 014.
7. Shri A Mariarputham, Advocate, Arputham Aruna & Co.,242, New Lawyers Chamber, Supreme Court of India, New Delhi - 110 001.

8. Shri Paramjit Singh Patwalia, Senior Advocate, AB-3, Pandara Road, New Delhi.
9. Shri N.S.K. Rao, Advocate, E-13/6, Vasant Vihar, New Delhi.
10. Shri Sanjay R. Hedge, Advocate, 257, Supreme Enclave, Mayur Vihar, Phase-I, Delhi – 110 091.
11. Shri Amarendra Sharan, Senior Advocate, 105, Lawyers Chamber New Block, Supreme Court of India, New Delhi – 110 001.
12. Shri Altaf Ahmed, Senior Advocate, Additional Solicitor General, Supreme Court Building, New Delhi – 110 001.
13. Shri Harin P Raval, Addl. Solicitor General, Chamber No. 77, Central Agency Section, Supreme Court Compound, Bhagwan Das Road, New Delhi – 110 001.
14. Shri Nageshwara Rao, Sr. Advocate, House No.304, Sector- 15A, Noida, Distt. Gautam Budh Nagar, U.P.
15. Ms. Pinky Anand, Senior Advocate, 030, Lawyers Chamber Supreme Court of India, New Delhi – 110 001.
16. Ms. Anitha Shenoy, Advocate, 102, New Lawyers Chamber, Supreme Court of India, New Delhi – 110 001.
17. Ms. Aparna Bhat, Advocate, 206, New Lawyers Chamber Supreme Court of India, New Delhi – 110 001.
18. Ms. Meenakshi Arora, Advocate, D-14, First Floor, Nizammuddin East, New Delhi – 110013

Copy for information to:

1. PS to Chairperson.
2. PS to Member (Justice Shri G. P. Mathur)
3. PS to Member (Justice Shri B. C. Patel).
4. PS to Member (Shri Satyabrata Pal).
5. PS to Member (Shri P.C. Sharma)
6. PS to S.G.
7. PPS to DG (I).
8. PPS to J.S.
9. PPS to Registrar (Law)
10. PS to DIG.

11. PS to Director (A).
12. PS to Joint Registrar (Law).
13. PS to Director (Research)
14. DR s (Law Division).
15. I.O./ US (Estt.)/US(Coord)/US(General Admn.)/SRO.
16. All ARs (Law Division).
17. AAO/S.O.(GA)/S.O. (Coord.)

Akbarashan
(A.K. Parashar)
Joint Registrar (Law)